

he bases his calculations upon the customs figures. I really could not follow the question of my hon. friend.

Shri H. N. Mukerjee: May I know if it is a fact that statistics regarding overseas trade are not compiled and published exclusively by our customs authorities but that the foreign chambers of commerce also publish these statistics on the basis of information they derive on account of their virtual monopoly to issue measurement certificates?

Shri Karmarkar: In the first place, I should like to find out what is the present position with regard to statistics. There has been a complaint from certain Indian chambers that certain foreign shipping companies which are sending goods from India and are importing also into India are not accepting the measurement certificates issued by the purely Indian chambers of commerce. This has been a serious question and we have been devoting our attention to that problem with a view to see that Indian Chambers of commerce are not put to handicaps like that.

Shri Bansal: Is it not a fact that some European chambers of commerce are in a position for a large number of years to issue special statistics out of custom returns? Is the Bombay Chamber of Commerce, not one of them? As regards the question under (a), (b) and (c), the reply of the hon. Minister was that this matter has been under consideration. Is it a fact that this matter is under consideration for the last four years and no effective steps have been taken so far?

Shri Karmarkar: It is a fact that this matter has been under our consideration for four years. My hon. friend is well aware of this question; he is also aware of every step that has been taken. We have also consulted the Federation which he represents and I suppose he knows that he and I tread on rather delicate ground in pursuing that question further.

DYE-HOUSE IN YEMMIGANUR

***2424. Shri Gadilingana Gowd:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Yemmiganur Co-operative Weavers Production and Sale Society of Andhra State has asked for a grant of Rs. 36,000 from the All India Handloom Board to equip its dye-house; and

(b) if so, at what stage the matter stands?

The Minister of Commerce (Shri Karmarkar): (a) and (b). No such request has been received from the Society. Government have, however, given a grant of Rs. 38,520 during 1953-54 to the Andhra State Government for setting up of dye-houses in that State. One of them, I understand is at Yemmiganur.

Shri Gadilingana Gowd: May I know whether it is a fact that preferential treatment is being given to this Society, because its President is a member of the All India Handloom Board?

Shri Karmarkar: One of the considerations why we wanted him on the Handloom Board is that he represented a very good Society at Yemmiganur. It is not the other way.

Shri Gadilingana Gowd: Will Government please make an enquiry under section 38 of the Madras Co-operative Societies Act?

Shri Karmarkar: I am not aware of that. If my friend writes to me I will look into it.

FORWARD CONTRACTS (REGULATION) ACT

***2425. Shri M. M. Gandhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Forward Contracts (Regulation) Act has come into force and if so, from which date;

(b) whether any forward market has been brought within the purview

of control by specifically recognising such market; and

(c) if not, the reasons for the delay?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir, Chapter I of the Forward Contracts (Regulation) Act, 1952, came into force on the 26th December 1952, and the remaining provisions of the Act with effect from the 24th August, 1953.

(b) and (c). Not yet.

The Forward Markets Commission was established in September, 1953. It has been visiting various important places and having discussions with bodies and industrialists interested in forward trading in order to collect the essential data and other information.

Shri Bhagwat Jha Azad: May I know if it is a fact that just before coming into force of this Act a large number of mushroom organisations for trading in forward markets have grown up; if so, what steps are Government taking to prevent this?

Shri Karmarkar: I am not adequately informed of the mushroom growth of organisations, but it will be our duty to weed out such mushroom organisations.

Shri L. N. Mishra: May I know whether the Forward Marketing Commission appointed in 1953 has made any specific recommendation regarding particular commodities which will require approval and implementation?

Shri Karmarkar: This Commission is with reference to preventing speculation. I would not like to create speculation by answering the question.

Shri N. L. Joshi: May I know whether Government has any proposal for establishing organisations for trade in forward markets in the southern, central and northern regions of the country?

Shri Karmarkar: On such an important matter like this, I would not like to give an off-hand reply. When the whole scheme is ready we shall announce it.

HANDLOOM RESEARCH SECTION

*2426. **Shri M. D. Ramasami:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the All India Handloom Board has decided that the Handloom Research Section of the Government Central Weaving Institute, Banaras, should be developed as an All-India institution under the Handloom Board; and

(b) if so, what is the estimated expenditure for its conversion?

The Minister of Commerce (Shri Karmarkar): (a) A recommendation to this effect has been made by the Standing Committee of the Handloom Board.

(b) No assessment has yet been made of the expenditure involved

Shri M. D. Ramasami: May I know what aspect of research will be undertaken by this Institute?

Shri Karmarkar: The aspects in respect of research in handloom industry are obvious. One of the things is designs, for instance.

श्री गणपति राम : क्या मैं जान सकता हूँ कि सेंट्रल वीविंग इन्स्टिट्यूट बनारस को स्टेट गवर्नमेंट या सेंट्रल गवर्नमेंट से कोई आर्थिक सहायता पिछले दो वर्षों में दी गई है ? यदि दी गई है तो वह कितनी है ?

श्री करमरकर : कोई आर्थिक सहायता उसको दी गई है या नहीं इसके बारे में मेरे पास कोई इन्फार्मेशन इस वक़्त नहीं है । नोटिस के ऊपर में दे सकूंगा ।]

SALT

*2427. **Shri Shobha Ram:** Will the Minister of Production be pleased to state the cost of production of Sambhar salt in Rajasthan during 1952-53?

The Parliamentary Secretary to the Minister of Production (Shri R. C. Dubey): Three varieties of salt are produced at Sambhar. The cost of